

## **NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Monday, 05<sup>th</sup> February, 2024 at 04.45 p.m. ;**

### **I**

The Division Bench comprising of the of **Hon'ble Shri. Justice Prakash D. Naik at Goa and Hon'ble Shri. Justice Manish Pitale (at Bombay)** will take up the **Appeal under Arbitration Act No.12 of 2019** and other connected matters , **through Video Conferencing,** as per the board notified separately.

High Court of Bombay at Goa,  
Porvorim, Goa

Date :03.02.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**